

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 19.02.2024

**Misc. Application No. 1478 of 2023
And
Appeal No. 26 of 2024**

Vishal Ahuja ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Dr. S. K Jain, PCS for the Appellant.

Ms. Shreya Parikh, Advocate with Mr. Ratan Singh, Mr. Sagar Dhakane and Mr. Anuj V.R., Advocates i/b Agama Law Associates for the Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the respondent. List for admission on February 20, 2024.

Ms. Meera Swarup
Technical Member

19.02.2024
PK